

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
IA No. 48/JPR/2024
IA No. 114/JPR/2024
IA No. 205/JPR/2024
IA No. 351/JPR/2024
CP No. (IB)- 99/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

Punjab National Bank

.... Financial Creditor/Applicant

Versus

M/s Tirupati Balaji Enterprises Pvt. Ltd.

...Corporate Guarantor /Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Pragya Khubani, Adv.
Garima Diggiwal (RP)
For the Respondent : Akshay Bhardwaj, Adv.
Ankit Sareen, Adv.
Gaurav Asati, Adv.

ORDER

IA No. 48/JPR/2024

Heard Ms. Pragya Khubani, Adv. appearing on behalf of the Applicant.
Mr. Akshay Bhardwaj, Adv. appearing on behalf of the Respondent. Pleadings
are complete in this application. It is submitted by learned counsel for the
Applicant that arguing counsel is not well today. On her request, list the IA on
04.09.2024.

Sd/-

Sd/-

IA No. 114/JPR/2024

Heard Ms. Pragya Khubani, Adv. appearing on behalf of the Applicant.
Mr. Ankit Sareen, Adv. appearing on behalf of the Respondent. Pleadings are complete in this IA. List the IA on 04.09.2024.

IA No. 205/JPR/2024

Heard Ms. Pragya Khubani, Adv. appearing on behalf of the Applicant. An affidavit of service has been filed vide Diary No. 1199/2024 dated 10.05.2024. Tracking report shows that the item has been delivered to the consignee. In the interest of justice, copy of today's order be served to the Respondent (Tehsildar Sanganer). List the IA on 04.09.2024.

IA No. 351/JPR/2024

This is 4th Progress Report of CIRP of Corporate Debtor filed by the RP Ms. Garima Diggiwal. This report is taken on record subject to just exceptions. IA No. 351/JPR/2024 stands disposed of accordingly.

List the matter on 04.09.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

July 15, 2024